

II. *Terms of Reference*

The Advisory Committee shall make recommendations to the Central Government regarding the article or class of articles to be reserved for exclusive production of handlooms. The guidelines for making such recommendations listing such articles or class of articles shall be as follows :—

- (a) the articles or class of articles which is being produced by handlooms for mass consumption ;
- (b) the article or class of articles which is being produced rationally by handlooms ;
- (c) the level of employment likely to be generated by the production of the article or class of articles referred to in class (a) or clause (b) exclusive by handlooms ;
- (d) the production of interest of persons engaged in the handloom industry and the need for the continued maintenance of the industry ; and
- (e) such other matters as the Advisory Committee may think fit.

**Purchase of beef tallow by
M/s. Hindustan Lever Limited**

4963. SHRI INDRAJIT GUPTA : Will the Minister of COMMERCE be pleased to state :

(a) whether any action has been taken against M/s. Hindustan Lever Limited in respect of purchasing of beef tallow in an unauthorised manner and misutilising it in the manufacture of their products ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) and (b). Investigations have been taken up and show cause notices have been issued to M/s.

Hindustan Lever Ltd. in respect of purchase of beef tallow imported unauthorisedly.

Rehabilitation Fund

4964. SHRI ANANTA PRASAD SETHI : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether Government have formulated the details of the scheme to create a Rehabilitation Fund for giving relief to the workers of the textile industry ;

(b) if so, what are the details ; and

(c) when the scheme is proposed to start operating ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) No, Sir.

(b) Does not arise.

(c) Efforts are being made to start the scheme as soon as possible.

Target Fixed for Powerlooms & Handlooms in the Seventh Five Year Plan

4965. SHRI LAKSHMAN MALLICK : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether Government have considered the appropriate targets in the Seventh Five Year Plan for powerlooms, handlooms and certain number of metres for mills ;

(b) whether there is any possibility in the handloom sector to generate additional employment ;

(c) if so, the details regarding its progress and the extent to which it has helped in removing unemployment ; and

(d) the present strength of persons State-wise employed and opportunities being created for part-time as well as on regular basis employment ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) The 7th Plan Working Group on Textiles has recommended the following targets of production of cloth for the terminal year of the 7th Plan i.e. 1989-90 :—

1. Mill and powerloom Sectors	9900 Million metres
2. Handloom sectors	4600 Million metres

The specific targets would be fixed after the discussions with the Minning Commission are completed.

(b) The increased target of production during the 7th Plan in the handloom sector is estimated to generate additional employment to the tune of nearly 21 lakhs.

(c) During the 6th Plan, the employment in the hadloom sector is estimated to have gone up by nearly 25 lakhs.

(d) State-wise figures are not maintained.

[*Translation*]

Location of Spinning Mills in U.P.

4966. SHRI R.P. SUMAN : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

Name of the Unit & Location	Commissioned Capacity
Bijli Cotton Mills, Hathras	25664 *
Shree Vikram Cotton Mills, Lucknow	15296
Swadeshi Cotton Mills, Naini	64620
Swadeshi Cotton Mills, Maunath Bhanjan	24248
Raebareli Textiles Mills, Raebareli	10472

(b) Swadeshi Cotton Mills, Naini produces both cotton yarn and staple fibre yarn. All the remaining units

(a) the number of spinning mills in the public sector in Uttar Pradesh, location-wise indicating the capacity of each mill;

(b) the varieties of threads being manufactured in each of the said mills and the basis of its consumption;

(c) whether the quality of staple being manufactured in the aforesaid mills is very small;

(d) if so, the quantity of staple being manufactured in each mill and how this is being utilised; and

(e) whether Government are considering any scheme for getting maximum quantity of staple manufactured by the said mills in order to meet acute crisis of staple being faced by weavers in the State, if so, the time by which said scheme will be implemented and if no scheme has been prepared, the reasons therefore ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) At present, in Uttar Pradesh, apart from State Public sector units, there are five spinning units, under National Textile Corporation. The name of the unit, its location and the spinning capacity in each case is as under :

produce cotton yarn. The entire production of these spinning mills is available for sale in the market.